

(2)

C. A. T. Bench, Jaipur

Date of Order	Orders
22.11.2000 <i>Declosures</i> missing W.W. U.S. hunger 24-11-2000 copy sent to applicant w/c/c/c/c/c/c/c date 30/11/2000	<p>None present for the parties.</p> <p>On the perusal of order sheets, it appears that none was present for the applicant on 6.7.2000, 16.8.2000, 30.10.2000 and today when the OA is listed for final hearing. It appears that applicant has lost interest in this case. This this present OA is dismissed dismissed in default and on prosecution.</p> <p><i>[Signature]</i> (GOPAL SINGH) MEMBER (A)</p> <p><i>[Signature]</i> (S.K. AGARWAL) MEMBER (J)</p> <p><i>[Signature]</i> (VIRAJ KUMAR) MEMBER (J)</p>